From,

Dinesh Kumar Singh-I, HJS I/c Joint Registrar (Services), High Court of Judicature at Allahabad

To,

The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomati Nagar, Lucknow

No.460/DR(S)/2013 Dated: Allahabad: November 28, 2013

Subject: Regarding 5 days Management Skills Development Training Programme for

Judicial Officers at IIM Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./13-2359 dated 25.11.2013, I am directed to say that the Court has been pleased to approve the proposal and nominate the Officers mentioned in the list 'A', list 'B'(Excluding the name of Sri Bhoopesh Kumar Gupta), list 'C', list 'D', list 'E' and list 'F' for 5 days Management Skills Development Training Programme for Judicial Officers at IIM Lucknow which are as under:-

SL. NO.	Duration	Lists
1.	02.12.2013 to 06.12.2013	List "A"
2.	09.12.2013 to 13.12.2013	List "B"
3.	16.12.2013 to 20.12.2013	List "C"
4.	06.01.2014 to 10.01.2014	List "D"
5.	13.01.2014 to 17.01.2014	List "E"
6.	03.02.2014 to 07.02.2014	List "F"

I am, therefore, to request you kindly to take necessary steps accordingly.

Yours faithfully

Sd/-

#### I/c Joint Registrar (Services)

### No.460(i)/ D.R.(S)/2013 of the date 28.11.2013

Copy forwarded for information and necessary action to:

- 1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow with the request to kindly inform the officer concerned accordingly and direct him to report at IIM, Lucknow for training at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- **2.** All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct the officer concerned to report at IIM, Lucknow for training at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- **3.** Sri Harsh Agarwal, Deputy Registrar, Appellant Tribunal of Electricity, New Delhi with the request to kindly participate in the aforesaid training Programme under intimation to Court and report at IIM, Lucknow at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- **4.** Sri Yashwant Kumar Mishra, Legal Advisor, UP State Road Transport Corporation, Lucknow with the request to kindly participate in the aforesaid training Programme under intimation

- to Court and report at IIM, Lucknow at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- **5.** Sri Anoop Kumar Goel, OSD, Enquiry, High Court, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Court and report at IIM, Lucknow at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- **6.** Sri Alok Kumar Trivedi, OSD, High Court, Allahabad with the request to kindly participate in the aforesaid training Programme under intimation to Court and report at IIM, Lucknow at sharp 08.00 AM on the scheduled date of commencement of training Programme.
- 7. The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-**Deputy Registrar (Services)** 

### **I/c Joint Registrar (Services)**

May kindly see the orders of Hon'ble the Judge In-charge training dated 27.11.2013.

If approved, may issue?

(Under 13th Finance Commission Scheme) **Duration: 02.12.2013 to 06.12.2013** 

Sl. No.	I.D. No.	Name of Officer	Level of Officer	Place of Posting
1.	1888	VED PAL SINGH	Addl. District Judge	Budaun
2.	5472	VINAY KHARE	Addl. District Judge	Agra
3.	5457	KAUSHALENDRA YADAV	Addl. District Judge	Meerut
4.	5458	NARENDRA BAHADUR YADAV	Addl. District Judge	Jhansi
5.	1889	RAJ KUMAR SINGH	Addl. District Judge	Lucknow
6.	5459	SURESH CHANDRA-IV	Addl. District Judge	Lucknow
7.	5460	ASHOK KUMAR-VI	Addl. District Judge	Ghazipur
8.	5461	SMT. MRIDULA KUMAR	Addl. District Judge	Saharanpur
9.	1890	VISHNU KUMAR SHARMA	Addl. District Judge	Etah
10.	5462	MAHANTH LAL	Addl. District Judge	Rae Bareli
11.	6178	HITENDRA HARI	Civil Judge (S.D.)	Lucknow
12.	6179	SANDEEP GUPTA	Civil Judge (S.D.)	Varanasi
13.	6180	CHANDRA BHAN SINGH	Civil Judge (S.D.)	Firozabad
14.	6181	HARSH AGARWAL	Civil Judge (S.D.)	Dy. Registrar, Appellant Tribunal of Electricity, New Delhi.
15.	6182	SHAILENDRA NIGAM	Civil Judge (S.D.)	Unnao
16.	6183	HUMAYUN RASHEED KHAN	Civil Judge (S.D.)	Barabanki
17.	6184	BRAHMATEJ CHATURVEDI	Civil Judge (S.D.)	Agra
18.	6185	MONICA THAKUR	Civil Judge (S.D.)	Ghazipur
19.	6186	SARVESH KUMAR PANDEY-II	Civil Judge (S.D.)	Rae Bareli
20.	6187	MRIDULA MISHRA	Civil Judge (S.D.)	Sultanpur
21.	1696	VIKAS SRIVASTAVA	Civil Judge (J.D.)	Ambedkarnagar at Akbarpur
22.	1724	ANJANI KUMAR SINGH	Civil Judge (J.D.)	Etah
23.	1736	MANOJ KUMAR TIWARI	Civil Judge (J.D.)	Kalpi-Jalaun at Orai
24.	1600	PRASHANT KUMAR-I	Civil Judge (J.D.)	Bareilly
25.	1716	ASHOK KUMAR SINGH-VIII	Civil Judge (J.D.)	Shahjahanpur
26.	1601	SMT. EKTA SINGH	Civil Judge (J.D.)	Fatehpur
27.	1602	ASHOK KUMAR SRIVASTAVA	Civil Judge (J.D.)	Faizabad
28.	1717	SUSHRI MIRZAZEENAT	Civil Judge (J.D.)	Lucknow
29.	1652	YOGESH DUBEY	Civil Judge (J.D.)	Azamgarh
30.	1725	YAJUVENDRA VIKRAM SINGH	Civil Judge (J.D.)	Rampur

## at IIM, Lucknow

(Under 13th Finance Commission Scheme)

Duration: 09.12.2013 to 13.12.2013

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Sl. No.	I.D. No.	Name of Officer	Level of Officer	Place of Posting
				Spl. Secy. & Addl. L.R.,
1.	5449	JAI PRAKASH SINGH-II	Addl. District Judge	Lucknow
2.	5450	JAI SHANKAR MISHRA	Addl. District Judge	Agra
3.	1886	RAM SULIN SINGH	Addl. District Judge	Jaunpur
4.	5451	ADARSH KUMAR SINGH KANAUJIA	Addl. District Judge	Jhansi
5.	5452	MRIDULESH KUMAR SINGH	Addl. District Judge	Bareilly
6.	5453	SHIV MANI SHUKLA	Addl. District Judge	Baghpat
7.	1887	ASHISH GARG	Addl. District Judge	Agra
8.	5454	SHIV KUMAR-I	Addl. District Judge	Gonda
9.	5455	GULAB SINGH-I	Addl. District Judge	Kairana-Muzaffarnagar
10.	5456	SANJAY SHANKER PANDEY	Addl. District Judge	Meerut
11.	6188	DINESH TIWARI	Civil Judge (S.D.)	Allahabad
12.	6189	DEV KANT SHUKLA	Civil Judge (S.D.)	Kannauj
13.	6190	SHIKHA SRIVASTAVA	Civil Judge (S.D.)	Unnao
14.	6191	SMT. PALLAVI AGARWAL	Civil Judge (S.D.)	Moradabad
15.	6192	ABHINITAM UPADHYAY	Civil Judge (S.D.)	Gorakhpur
16.	6193	IFRAQUE AHMAD	Civil Judge (S.D.)	Jalaun at Orai
17.	6194	BHOOPESH KUMAR GUPTA	Civil Judge (S.D.)	Under Suspension
18.	6195	SMT. SONICA CHOUDHARY	Civil Judge (S.D.)	Allahabad
19.	6196	ANAMIKA CHAUHAN	Civil Judge (S.D.)	Etawah
20.	6197	RICHA JOSHI	Civil Judge (S.D.)	Pratapgarh
21.	1603	PIYUSH TIWARI	Civil Judge (J.D.)	Saharanpur
22.	1755	VIRENDRA NATH PANDEY	Civil Judge (J.D.)	Jaunpur
23.	1653	SUSHRI PRAGYA SINGH	Civil Judge (J.D.)	Varanasi
24.	1604	NUSRAT KHAN	Civil Judge (J.D.)	Aligarh
25.	1654	LAL BABU YADAV	Civil Judge (J.D.)	Kaushambi
26.	1760	SMT. NISHA JHA	Civil Judge (J.D.)	Varanasi
27.	1655	RAJEEVA SHUKLA	Civil Judge (J.D.)	Sikandra-Rau- Hathras
28.	1656	CHANDRA MOHAN MISHRA	Civil Judge (J.D.)	Kanpur Nagar
29.	1761	SURENDRA KUMAR RAI	Civil Judge (J.D.)	Mehrauni-Lalitpur
30.	1718	RAN VIJAY PRATAP SINGH	Civil Judge (J.D.)	Hapur-Ghaziabad
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## at IIM, Lucknow

(Under 13th Finance Commission Scheme)

Duration: 16.12.2013 to 20.12.2013

Sl. No.	I.D. No.	Name of Officer	Level of Officer	Place of Posting
1.	5440	JITENDER KUMAR	Addl. District Judge	Muzaffarnagar
2.	5441	VIVEK KUMAR DUBEY	Addl. District Judge	Fatehpur
3.	1883	JAI PRAKASH PANDEY	Addl. District Judge	Gorakhpur
4.	5442	YASHWANT KUMAR MISHRA	Addl. District Judge	Legal Advisor, UPSRTC, Lucknow.
5.	5443	RAM PAL SINGH-II	Addl. District Judge	Bijnor
6.	5444	PRAMOD KUMAR SRIVASTAVA-II	Addl. District Judge	Unnao
7.	1884	VINAY KUMAR-III	Addl. District Judge	Mirzapur
8.	5447	RAJ NARAIN PANDEY	Addl. District Judge	Kaushambi
9.	1885	SUNIL KUMAR-IV	Addl. District Judge	Mainpuri
10.	5448	GYAN PRAKASH TEWARI-I	Addl. District Judge	Saharanpur
11.	6198	SUSRI NEETU PATHAK	Civil Judge (S.D.)	Saharanpur
12.	6199	ABHAY KRISHNA TIWARI	Civil Judge (S.D.)	Meerut
13.	6200	KESHAV GOYAL	Civil Judge (S.D.)	Meerut
14.	6201	RAKHI DIXIT	Civil Judge (S.D.)	Shahjahanpur
15.	6202	NITISH KUMAR RAI	Civil Judge (S.D.)	Lucknow
16.	6203	SMT. SANDHYA SRIVASTAVA	Civil Judge (S.D.)	Sultanpur
17.	6204	RAKESH KUMAR SINGH-I	Civil Judge (S.D.)	Lucknow
18.	6205	PREMENDRA KUMAR	Civil Judge (S.D.)	Allahabad
19.	6206	NISHA SRIVASTAVA	Civil Judge (S.D.)	Sultanpur
20.	6207	BHAGIRATH VERMA	Civil Judge (S.D.)	Kannauj
21.	1743	VIDYA BHUSHAN PANDEY	Civil Judge (J.D.)	Saharanpur
22.	1657	RAKESH KUMAR TIWARI	Civil Judge (J.D.)	Kanshiram Nagar
23.	1658	AMIT KUMAR YADAV	Civil Judge (J.D.)	Barbanki
24.	1605	BRIJESH KUMAR YADAV	Civil Judge (J.D.)	Sonbhadra
25.	1606	HARENDRA KUMAR OJHA	Civil Judge (J.D.)	Bahraich
26.	1607	BRIJESH KUMAR-II	Civil Judge (J.D.)	Hardoi
27.	1727	KALPARAJ SINGH	Civil Judge (J.D.)	Barabanki
28.	1608	YOGENDRA CHAUHAN	Civil Judge (J.D.)	Mauranipur-Jhansi
29.	1719	TENDRA PAL	Civil Judge (J.D.)	Ghazipur
30.	1659	NIRDOSH KUMAR	Civil Judge (J.D.)	Mainpuri

(Under 13th Finance Commission Scheme) **Duration: 06.01.2014 to 10.1.2014** 

Sl. No.	I.D. No.	Name of Officer	Level of Officer	Place of Posting
1.	1880	ANMOL PAL	Addl. District Judge	Hardoi
2.	5698	BRIJESH KUMAR MISHRA	Addl. District Judge	Lucknow
3.	5418	ABHIMANYU	Addl. District Judge	Budaun
4.	5434	ANOOP KUMAR GOEL	Addl. District Judge	OSD, Enquiry, High Court, Allahabad.
5.	1881	SMT. KAMLESH KUCHHAL	Addl. District Judge	Hathras
6.	5436	MANOHAR LAL	Addl. District Judge	Etah
7.	5437	PRADEEP KUMAR GUPTA	Addl. District Judge	Aligarh
8.	5439	NALIN KUMAR SRIVASTAVA	Addl. District Judge	Varanasi
9.	1882	UTKARSH CHATURVEDI	Addl. District Judge	Bahraich
10.	5046	ARVIND KUMAR-I	Addl. District Judge	Ghazipur
11.	6208	VIJAY KUMAR-II	Civil Judge (S.D.)	Kanpur Nagar
12.	6209	MOHD. ASLAM SIDDIQUI	Civil Judge (S.D.)	Allahabad
13.	6210	VIKAS NAGAR	Civil Judge (S.D.)	Kanpur Nagar
14.	6211	ASHISH VARMA	Civil Judge (S.D.)	Bhadohi at Gyanpur
15.	6212	MOHD. NEYAZ AHMAD ANSARI	Civil Judge (S.D.)	Lucknow
16.	6213	RAKESH TRIPATHI	Civil Judge (S.D.)	Mathura
17.	6214	AMIT MALAVIYA	Civil Judge (S.D.)	Fatehpur
18.	6215	MOHD. AHMAD KHAN	Civil Judge (S.D.)	Allahabad
19.	6216	ABHAI SRIVASTAV	Civil Judge (S.D.)	Pilibhit
20.	6217	MUKESH KUMAR SINGH	Civil Judge (S.D.)	Allahabad
21.	1764	LOKESH NAGAR	Civil Judge (J.D.)	Khurja-Bulandshahr
22.	1609	SMT. SHUBHI GUPTA	Civil Judge (J.D.)	Rae Bareli
23.	1697	SUSHRI NEELIMA SINGH	Civil Judge (J.D.)	Allahabad
24.	1660	SUSHRI CHHAYA SHARMA	Civil Judge (J.D.)	Jyotibhaphule Nagar
25.	1661	KAMALESH KUMAR MAURYA	Civil Judge (J.D.)	Jaunpur
26.	1720	SMT. JYOTI SINGH	Civil Judge (J.D.)	Mathura
27.	1721	KHUSHTER DANISH	Civil Judge (J.D.)	Kairana- Muzaffarnagar
28.	1756	KM. ANJU KANAUJIA	Civil Judge (J.D.)	Etawah
29.	1610	SURENDRA SINGH-III	Civil Judge (J.D.)	Kannauj
30.	1698	SUSHRI TARANNUM KHAN	Civil Judge (J.D.)	Agra

## (Under 13th Finance Commission Scheme) Duration: 13.01.2014 to 17.01.2014

Sl. No.	ID No.	Name of Officer	Level of Officer	Place of Posting
1.	5433	DHARAM RAJ MISHRA	Addl. District Judge	Kanpur Nagar
2.	5217	SANGAM LAL	Addl. District Judge	Banda
3.	5255	SURESH CHANDRA SAVITA	Addl. District Judge	Chitrakoot
4.	1878	ACHAL SACHDEV	Addl. District Judge	Hamirpur
5.	5683	ASHOK KUMAR-VII	Addl. District Judge	Ghaziabad
6.	5325	GANGA RAM	Addl. District Judge	Bhadohi at Gyanpur
7.	5750	AMAR PAL SINGH	Addl. District Judge	Etawah
8.	1879	SMT. BABITA RANI	Addl. District Judge	Ramabaingaar
9.	5398	ALOK KUMAR TRIVEDI	Addl. District Judge	OSD, High Court, Allahabad
10.	5411	BANS RAJ	Addl. District Judge	Bijnor
11.	6218	ANUTOSH KUMAR SHARMA	Civil Judge (S.D.)	Moradabad
12.	6219	PRAMOD KUMAR-IV	Civil Judge (S.D.)	Maharajganj
13.	6220	SUSRI NIRUPAMA VIKRAM	Civil Judge (S.D.)	Sultanpur
14.	6221	RAJEEV RANJAN	Civil Judge (S.D.)	Faizabad
15.	6222	PAWAN KUMAR SRIVASTAVA	Civil Judge (S.D.)	Mathura
16.	6223	SMT. PRATIBHA SAXENA-II	Civil Judge (S.D.)	Etah
17.	6224	SMT. GARIMA SINGH	Civil Judge (S.D.)	Jhansi
18.	6225	SMT. ARTI FAUZDAR	Civil Judge (S.D.)	Bareilly
19.	6226	SATYAWAN SINGH	Civil Judge (S.D.)	Barabanki
20.	6227	RAJESH PARASHER	Civil Judge (S.D.)	Agra
21.	1611	OM PRAKASH-VIII	Civil Judge (J.D.)	Varanasi
22.	1662	SMT. SEEMA VERMA	Civil Judge (J.D.)	Bulandshahr
23.	1699	KUSH KUMAR	Civil Judge (J.D.)	Gonda
24.	1663	RAJEEV KUMAR SINGH	Civil Judge (J.D.)	Sadabad- Hathras
25.	1664	GHANENDRA KUMAR	Civil Judge (J.D.)	Aligarh
26.	1700	SUSHRI SUNEETA SHARMA	Civil Judge (J.D.)	Ramabainagar
27.	1742	YAJNESH CHANDRA PANDEY	Civil Judge (J.D.)	Varanasi
28.	1665	RAGHUVIR SINGH RATHORE	Civil Judge (J.D.)	Aligarh
29.	1612	SUSHRI ANJU RAJPOOT	Civil Judge (J.D.)	Saharanpur
30.	1701	RAKESH	Civil Judge (J.D.)	Firozabad

(Under 13th Finance Commission Scheme)

Duration: 03.02.2014 to 07.02.2014

Sl.No.	I.D. No.	Name of Officer	Level of Officer	Place of Posting
1.	5416	SATISH KUMAR-II	Addl. District Judge	Jhansi
2.	5419	PREM NATH	Addl. District Judge	Firozabad
3.	5422	GAJENDRA KUMAR	Addl. District Judge	Ghaziabad
4.	5425	ANIL KUMAR UPADHYAY	Addl. District Judge	Aligarh
5.	5426	SURENDRA SINGH-I	Addl. District Judge	Lucknow
6.	5427	DR. ASHOK KUMAR SINGH-IV	Addl. District Judge	Ghaziabad
7.	5429	SARVESH CHANDRA PANDEY	Addl. District Judge	Kanpur Nagar
8.	5430	BRIJ MOHAN GUPTA-II	Addl. District Judge	Firozabad
9.	5431	MADAN LAL NIGAM	Addl. District Judge	Pilibhit
10.	5432	SURENDRA PRASAD (MISHRA)	Addl. District Judge	Gorakhpur
11.	6228	VIKAS GUPTA	Civil Judge (S.D.)	Bareilly
12.	6229	SMT. KAVITA MISHRA	Civil Judge (S.D.)	Ballia
13.	6230	KM. RESHMA PRAWEEN	Civil Judge (S.D.)	Ghaziabad
14.	6231	KASHI NATH	Civil Judge (S.D.)	Etah
15.	6232	SANJAY KUMAR SINGH-I	Civil Judge (S.D.)	Meerut
16.	6233	RAJESH NARAYAN MANI TRIPATHI	Civil Judge (S.D.)	Bhadohi at Gyanpur
17.	6234	UMAKANT JINDAL	Civil Judge (S.D.)	Bulandshahr
18.	6235	SMT. DEEPA RAI	Civil Judge (S.D.)	Faizabad
19.	6236	KM. ALPANA SHUKLA	Civil Judge (S.D.)	Varanasi
20.	6237	GYANENDER SINGH YADAV	Civil Judge (S.D.)	Aligarh
21.	1744	SMT. MEERA GOTHALWAL	Civil Judge (J.D.)	Faizabad
22.	1666	RAJ MANGAL SINGH YADAV	Civil Judge (J.D.)	Kannauj
23.	1613	SUSHRI PRITI SINGH-II	Civil Judge (J.D.)	Lucknow
24.	1702	NAND KUMAR	Civil Judge (J.D.)	Mainpuri
25.	1667	SMT. KARUNA SINGH	Civil Judge (J.D.)	Saharanpur
26.	1668	SURENDRA PRATAP YADAV	Civil Judge (J.D.)	Khaga-Fatehpur
27.	1669	SUSHRI SEEMA SINGH	Civil Judge (J.D.)	Kanpur Nagar
28.	1614	RAKESH SINGH	Civil Judge (J.D.)	Utraula-Balrampur
29.	1615	SUSHRI CHIR KUMARITVA	Civil Judge (J.D.)	Lucknow
30.	1671	SUSHRI RITU NAGAR	Civil Judge (J.D.)	Sitapur